Print

Defective Case Register from 2024-05-07 to 2024-05-07

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/20321/2024	GYAN S. SAMANTRAY	2024-05- 07	5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
				PUT UP THE MATTER AFTER OBTAINING THE SECOND COPY
2	D- CONTC/20469/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D- ABLAPL/13797/2024	CHANDRAKANTA NAYAK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-CRLA/13623/2024	MOHENDRA KUMAR MOHAPATRO	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  DISCREPANCIES IN THE AGE OF APPELLANT, DEPONENT AND DECLARATION BE RECONCILED
5	D- CONTC/20422/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-WP(C)/20660/2024	AKASH KUMAR PATTAJOSHI	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
7	D-WP(C)/20443/2024	DR. BINODA KUMAR MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 25,30,34,38 NOT NEAT AND LEGIBLE
8	D-WP(C)/20264/2024	NIHAR RANJAN MOHANTY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D- ABLAPL/13697/2024	SARADA PRASAD DASH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/20652/2024	BIJAY KUMAR BEHERA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-WA/20327/2024	SUNSHINE ANAND SWAIN	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

12	D- CONTC/20587/2024	SABYASACHI MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-WP(C)/20418/2024	ASHOK KUMAR DAS	2024-05- 07	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-WA/20576/2024	AVIJIT PAL	2024-05- 07	24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 7 DAYS 2.CODE NOT INDICATED
15	D-WP(C)/20303/2024	PRADEEPTA KUMAR SWAIN	2024-05- 07	5-SECOND COPY OF PETITION NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D- ABLAPL/13815/2024	RAMDAS ACHARY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D- ABLAPL/13800/2024	PRANAB RANJAN CHHATOI	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/20218/2024	KUNAL KUMAR SWAIN	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 20 ,21 TO BE FILED
19	D- CRLMA/13600/2024	AROBINDA ROUT	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D- CONTC/20184/2024	ADV.	2024-05- 07	LEGIBLE COPY OF PAGE 21,22 NOT FILED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.T NOT PROPERLY ADDRESSED
21	D-ARBP/20033/2024	A.K.DE	2024-05- 07	1.LEGIBLE COPY OF PAGE 32 TO 35 NOT FILED
22	D- BLAPL/13702/2024	RAJENDRA NARAYAN ROUT	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-WP(C)/20307/2024	DR. BINODA KUMAR MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.PAGE 28,29,30,34,35,36,38 NOT NEAT AND LEGIBLE 2.ASSESSMENT SLIP NOT SIGNED BY ADVOCATE

24	D- CONTC/20121/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.CODE IS WRONG 2.INDEX IS WRONGLY PAGEMARKED
25	D-CRLA/13640/2024	UDIT RANJAN JENA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  CODE INDICATED BUT NOT IN 2ND COPY
26	D- ABLAPL/13512/2024	SAMARENDRA MOHANTY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-WP(C)/20581/2024	BIJAY KUMAR BEHERA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-WP(C)/19658/2024	LAXMAN PRADHAN	2024-05- 07	PUT UP FOR S.R AFTER FILING OF SECOND COPY
29	D-WP(C)/20616/2024	NIHAL RATH	2024-05- 07	PAGE 70 TO 73 NOT LEGIBLE
30	D-WP(C)/20249/2024	ADITYA NARAYN RAY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D- CONTC/20213/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  OCCUPATION OF DEPONENT NOT STATED IN AFFIDAVIT
32	D-WA/20285/2024	SUNSHINE ANAND SWAIN	2024-05- 07	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AU FEE RS. 2.25 NOT PAID
33	D- CONTC/20499/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D- CONTC/20024/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE 18 TO BE FILED

35	D-WP(C)/20054/2024	MANOJ KUMAR PANDA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
36	D-WP(C)/20476/2024	TIGMANSHU PATNAIK	2024-05- 07	8-CAUSE TITLE NOT IN ORDER.  OP NO 2,3 NOT PROPERLY DESCRIBED i.e. AGE NOT FURNISHED
37	D-WP(C)/20240/2024	SADASIVA PATRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1.LEGIBLE COPY OF PAGE 11 NOT FILED
38	D-WP(C)/20270/2024	KARTIK KURMY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-FAO/20579/2024	SOMNATH ROY	2024-05- 07	1.DATE OF JUDGEMENT OF THE COURT BELOW INCORRECTLY FURNISHED IN THE BEING AGGRIEVED STATEMENT
40	D- BLAPL/13711/2024	NIKITA TRIPATHY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-WP(C)/20271/2024	SUKANTA KUMAR NAYAK (2)	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.LEGIBLE COPY OF PAGE 13,14 TO BE FILED
42	D- ABLAPL/13699/2024		2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/20456/2024	BANSHIDHAR SATAPATHY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D- ABLAPL/13818/2024	RAJENDRA KUMAR DASH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-FAO/20561/2024	DHANANJAYA MUND	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.V.NAMA EXECUTED BUT A.4 SIGNED DIFFERENTLY 2.AGES OF CLAIMANTS BE RECTIFIED AS PER LOWER COURT C.T

46	D-WP(C)/20439/2024	DR. BINODA KUMAR MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE 30,34,35,38 NOT NEAT AND LEGIBLE
47	D-WP(C)/20622/2024	NIHAL RATH	2024-05- 07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-CMP/20347/2024	SUKANTA KUMAR NAYAK (2)	2024-05- 07	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D- MACA/11338/2024	JEEVANJYOTI MOHANTY	2024-05- 07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. THIS MAY BE REGD. WP(C) AS AWARD IS NIL.
50	D- CONTC/20354/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/20266/2024	SAIBRATA RATH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D- CONTC/20550/2024	MANOJ KUMAR MOHANTY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
53	D- BLAPL/13770/2024	ARIJEET MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D- MACA/20569/2024	BIJOY DASMOHAPATRA	2024-05- 07	24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 209 DAYS
55	D- BLAPL/13713/2024	SOUBHAGYA KUMAR DASH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petition age not tally with cause title and rejection order.
56	D- ABLAPL/13812/2024	PRASANT KUMAR BARIK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/20425/2024	ASHOK KUMAR DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D- BLAPL/13766/2024	BHAGABAT PRASAD RATH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.In index synopsis and date chart not mentioned. 2.Page no.27 not neat and legible.
59	D-CMP/20366/2024	BIBEKANANDA BHUYAN	2024-05- 07	1.AUTHORISATION TO SWEAR THE AFFIDAVIT ON BEHALF OF OTHER PETNR NOT FURNISHED 2.ANNX 1 NOT LEGIBLE

D- CONTC/20552/2024 D- ABLAPL/13736/2024 D- ABLAPL/13775/2024	ARIJEET MISHRA SAMBEET	2024-05- 07 2024-05- 07 2024-05- 07	tally with cause title.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.C.T NOT PROPERLY ADDRESSED 2.PAGE 10 NOT LEGIBLE  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/13736/2024 D- ABLAPL/13775/2024 D-	MOHANTY  DURLLABHA RANJAN MISHRA  ARIJEET MISHRA  SAMBEET	07 2024-05- 07 2024-05-	AG/CG/IT/CT/ETC.NOT FILED.  1.C.T NOT PROPERLY ADDRESSED 2.PAGE 10 NOT LEGIBLE  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
ABLAPL/13736/2024  D- ABLAPL/13775/2024  D-	RANJAN MISHRA ARIJEET MISHRA SAMBEET	07 2024-05-	AG/CG/IT/CT/ETC.NOT FILED.  6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  6-RECEIPT SHOWING SERV.COPY TO
ABLAPL/13775/2024 D-	SAMBEET	1 -	AG/CG/IT/CT/ETC.NOT FILED.  6-RECEIPT SHOWING SERV.COPY TO
	PATTANAYAK	2024-05- 07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED SL NO. NOT CORRECTLY MENTIONED IN
D-WP(C)/20225/2024	BINAYAK MOHAPATRA	2024-05- 07	INDEX 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
D-CRLA/13747/2024	DEBABRATA DASH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11)_(`RT &/T36XT/707/4	BISHNU PRASAD PRADHAN	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
\ /	ANUP UDAYA SENAPATI	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE
]	D-CRLA/13747/2024 D-CRLA/13681/2024	D-WP(C)/20225/2024 MOHAPATRA  D-CRLA/13747/2024 DEBABRATA DASH  D-CRLA/13681/2024 BISHNU PRASAD PRADHAN  D-WP(C)/20230/2024 ANUP UDAYA	D-WP(C)/20225/2024 MOHAPATRA 07  D-CRLA/13747/2024 DEBABRATA 2024-05-07  D-CRLA/13681/2024 BISHNU PRASAD 2024-05-07  D-WP(C)/20230/2024 ANUP UDAYA 2024-05-

				APPEARING IN THE PETITION/APPEAL/APPLICATION
70	D- ABLAPL/13768/2024	SURESH KUMAR JENA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D- ABLAPL/13811/2024	PRASANT KUMAR BARIK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-MATA/20509/2024	AUROBINDA PATANAIK	2024-05- 07	ADDRESS TO HONBLE COURT NOT FURNISHED
73	D-WP(C)/20204/2024	DWARIKA PRASAD MOHANTY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D- BLAPL/13816/2024	AMIT BISWAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
75	D-FAO/20381/2024	PRASANTA KUMAR MAHALI	2024-05- 07	24-LIMITATION NOT IN TIME / EXPIRED.  1.DELAY OF 5 DAYS 2.PAGE 5 OF THE APPEAL MEMO FILED WITHOUT SIGN OF ADVOCATE
76	D- CRLMC/13696/2024	SARADA PRASAD DASH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D- CONTC/20221/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D- BLAPL/13750/2024	GOKULANANDA SAHU	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY)  1. Page nos.11 to 14 not neat. 2. Name of the
79	D- CONTC/20254/2024	ADV.	2024-05- 07	petitioner on V.nama not tally with Cause title. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/20272/2024	ASHOK KUMAR SAHOO	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.ANNX 3 IS NOT ATTESTED AS TRUE COPIES 2.ANNX 4 NOT FILED  3.PARAGRAPHS OF WP ARE NOT CORRECTLY NUMBERED
81	D- CONTC/20400/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-WP(C)/20441/2024	DR. BINODA KUMAR MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				PAGE 28,29,31,35,36 NOT NEAT AND LEGIBLE
83	D- CONTC/20352/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D- ABLAPL/13799/2024	NITYANANDA MOHAPATRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D- ABLAPL/13745/2024	DALIRANI BEHURAY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	I	ASHOK KUMAR BEHERA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D- CONTC/20274/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/20237/2024	SADASIVA PATRA (1)	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
89	D- CONTC/20119/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D- CRLREV/13570/2024	JANMEJAYA KATIKIA, A.G.A.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
91	D-WP(C)/20492/2024	ROUTRAY	2024-05- 07	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1.DATE IS NOT MENTIONED IN DECLARATION PORTION OF AFFIDAVIT BY NOTARY
92		SUNIL KUMAR JENA	2024-05- 07	C.FEE OF RS 6 /- NOT PAID IN V.NAMA
93	D- CONTC/20518/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/20286/2024	RANJAN KUMAR NAYAK	2024-05-	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER

				SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
				1. ANNEX 1 NOT NEAT AND LEGIBLE 2. PETN. AND INDEX NOT PROPERLU PAGE MARKED
95	D- CONTC/20546/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D- CONTC/20590/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- CONTC/20028/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D- CONTC/20080/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/19693/2024	PAWAN KUMAR AGRAWAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D- CONTC/20331/2024	SURENDRA KUMAR SAHOO	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/20087/2024	AMITABH MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-WP(C)/20174/2024	AMITAV DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-WP(C)/17996/2024	DURGA PRASANNA MISHRA	2024-05- 07	1.INDEX,SYNOPSIS,DATE CHART AND EACH PAGE OF WP IN 2ND COPY ARE NOT SIGNED BY COUNSEL 2.ANNX IN 2ND COPY OF WP ARE NOT ATTESTED AS TRUE COPIES 3.PARAGRAPHS OF WP ARE NOT CORRECTLY NUMBERED
104	D- ABLAPL/13764/2024	SANDEEP RAJ PANDA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D- CONTC/20511/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-WP(C)/20132/2024	KULADA NANDA DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D- CONTC/20554/2024	MANOJ KUMAR MOHANTY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  C.T NOT PROPERLY ADDRESSED
108	D- BLAPL/13743/2024	JUGALA KISHORE PANDA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)

				1.F.I.R.No. 102 dated.24.04.2024 under Annexure-1 not tally with para-2 of the petition.
109	D-WP(C)/20657/2024	AKASH KUMAR PATTAJOSHI	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
110	D-WP(C)/20137/2024	SUPRATIK ACHARYA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
111	D- TRPCRL/13683/2024		2024-05- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
				PETITION NOT CORRECTLY PAGINATED
112	D- CONTC/20440/2024	ASHUTOSH MOHANTA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D- BLAPL/13722/2024	JUGALA KISHORE PANDA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-WP(C)/20246/2024	SADASIVA PATRA (1)	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
115	D-CMP/20324/2024	NIRANJAN PRASAD PATRA	2024-05- 07	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.DEFICIT AUTHENTICATION FEE OF RS
116	D-WP(C)/20210/2024	SANJAY KUMAR BEHERA	2024-05- 07	1.10 /- NOT FILED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				1.AGE OF OP NOT FURNISHED 2.ANNX 1 AND 2 ARE NOT ATTESTED AS TRUE COPIES 3.THIS MAY BE REGD AS CMP
117	D- BLAPL/13809/2024	AMIT BISWAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)
				1.Page no.6 not neat and legible.
118	D- CONTC/20429/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/20488/2024	LALATENDU KANUNGO	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D- ABLAPL/13728/2024	BIBHU PRASAD DAS	2024-05- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation of the Deponent on affidavit not furnished.
121	D-RSA/20053/2024	SUKANTA KUMAR NAYAK	2024-05- 07	1-COURT FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  DCF OF RS. 144.75 NOT PAID
122	D- ABLAPL/13695/2024		2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petition not correctly addressed to Honble Court
123	D-WP(C)/20431/2024	NEELAKANTHA PANDA	2024-05- 07	1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
124	D-WP(C)/20430/2024	LALATENDU SAMAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-FAO/20234/2024	CHANDRAKANTA NAYAK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.ANNX 4 NOT ATTESTED 2.LEGIBLE COPY OF PAGE 11 TO BE FILED
126	D- CONTC/20363/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D- ABLAPL/13771/2024	SURESH KUMAR JENA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-WP(C)/20420/2024	ASHOK KUMAR DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D- CMAPL/20189/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

130	D-WP(C)/20276/2024	SAIBRATA RATH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 43 NOT FILED
131	D-WP(C)/20275/2024	AKSHAYA KUMAR DORA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-WP(C)/20497/2024	KHAGESWAR BEHERA	2024-05- 07	5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
133	D- BLAPL/13807/2024	AMIT BISWAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-WP(C)/20216/2024	KUNAL KUMAR SWAIN	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.LEGIBLE COPY OF PAGE 16,17,75,82 TO BE FILED 2.PAGE 22 IS NOT CORRECTLY EXHIBITED
135	D-MATA/19418/2024	NIRANJAN SINGH (1)	2024-05- 07	1.C.COPY OF IMPUGNED ORDER UNDER ANX 3 AND REJECTION ORDER UNDER ANNX 5 NOT FILED 2.THE APPEAL SHOULD CONFINED TO ONE ORDER .PUT UP FOR S.R AFTER REMOVAL OF ABOVE DEFECT
136	D-CMP/20364/2024	BIBEKANANDA BHUYAN	2024-05- 07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
137	D-CRLA/13604/2024	JAYANTA KUMAR MAJHI	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D- CONTC/20371/2024	SHASHI BHUSAN JENA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D- TRP(C)/20123/2024	BISHNU BRATA SINGH	2024-05- 07	STATE MAY NOT BE MADE A NECESSARY PARTY
140	D- CRLMC/13556/2024	MANOJ BIHARI DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D- ABLAPL/13749/2024	LAXMIDHAR DASH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

142	D-CMP/20334/2024	BYOMOKESH SAHOO	2024-05- 07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
143	D-WP(C)/20417/2024	ASHOK KUMAR DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-WP(C)/20335/2024	BISWARANJAN MAHARATHA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D- CONTC/20224/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D- CRLMA/13639/2024	ADV	2024-05- 07	PUT UP WITH CRLLP 73/2015 FOR S.R
147	D- CONTC/20436/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D- CONTC/20540/2024	SATYAJIT SAMAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-WP(C)/20479/2024	BHARAT JALLI	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D- BLAPL/13760/2024	AJIT KUMAR MOHANTY	2024-05- 07	PAGE 37 UNDER ANNX 5 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-2 not marked on the file.
151	D- BLAPL/13709/2024	PVS NANAJI ACHARY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D- CONTC/20120/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.CODE SEEMS TO BE WRONG 2.INDEX IS INCORRECTLY PAGEMARKED
153	D- CONTC/20367/2024	AMIYA KUMAR MOHANTY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-WP(C)/20292/2024	DEBENDRA NATH MISRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
155	D- GCRLA/13904/2024	A.G.A	2024-05- 07	PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION
156	D- ABLAPL/13803/2024	BIJAY KUMAR BEHERA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

CRLMA/11970/2024	DIPTI RANJAN MOHAPATRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-WP(C)/20284/2024	AMIT PRASAD BOSE	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- CONTC/20472/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- CMAPL/20167/2024	ADV.	2024-05- 07	COPY OF DISMISSAL ORDER NOT FILED
D-RFA/20112/2024	BIDYADHAR PRADHAN	2024-05- 07	1.C.FEE OF RS 45 /- NOT PAID 2.ADDRESS OF THE RESPONDENT NOT TALLY WITH THE ADDRESS OF THE PETNR FURNISHED IN COURT BELOW
D-WP(C)/20339/2024	ACHYUTANANDA PATTANAIK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-WP(C)/20553/2024	GYANESWAR SATPATHY	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- CONTC/20279/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
I .		2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-RSA/19896/2024	VIJAYA KAR	2024-05- 07	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
D- CONTC/20592/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- CONTC/20574/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-WP(C)/20496/2024	KHAGESWAR BEHERA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-CMP/20357/2024	GOUTAM CHARAN ROUT	2024-05- 07	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. AU fee RS. 1.10 not paid 2. STATUS OF THE PARTIES IN COURT BELOW NOT
	D-CONTC/20472/2024 D-RFA/20112/2024 D-WP(C)/20339/2024 D-WP(C)/20553/2024 D-CONTC/20279/2024 D-RSA/19896/2024 D-CONTC/20592/2024 D-CONTC/20574/2024 D-WP(C)/20496/2024	D-WP(C)/20284/2024 BOSE  D-CONTC/20472/2024 ADV.  D-RFA/20112/2024 BIDYADHAR PRADHAN  D-WP(C)/20339/2024 ACHYUTANANDA PATTANAIK  D-WP(C)/20553/2024 GYANESWAR SATPATHY  D-CONTC/20279/2024 ADV.  D-BLAPL/13754/2024 SUCHIT KUMAR NAYAK  D-RSA/19896/2024 VIJAYA KAR  D-CONTC/20592/2024 ADV.  D-CONTC/20574/2024 ADV.  D-CONTC/20574/2024 ADV.  D-WP(C)/20496/2024 KHAGESWAR BEHERA  D-CMP/20357/2024 GOUTAM	D-CONTC/20284/2024 BOSE 07  D-CONTC/20472/2024 ADV 2024-05- 07  D-CMAPL/20167/2024 ADV. 2024-05- 07  D-RFA/20112/2024 BIDYADHAR PRADHAN 2024-05- 07  D-WP(C)/20339/2024 ACHYUTANANDA PATTANAIK 07  D-WP(C)/20553/2024 GYANESWAR SATPATHY 2024-05- 07  D-CONTC/20279/2024 ADV. 2024-05- 07  D-BLAPL/13754/2024 SUCHIT KUMAR NAYAK 2024-05- 07  D-RSA/19896/2024 VIJAYA KAR 2024-05- 07  D-CONTC/20592/2024 ADV 2024-05- 07  D-CONTC/20574/2024 ADV. 2024-05- 07  D-CONTC/20574/2024 ADV. 2024-05- 07  D-WP(C)/20496/2024 KHAGESWAR BEHERA 2024-05- 07

171	D-CRLA/13569/2024	SATYA RANJAN MULIA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/20712/2024	DEBENDRA NATH MISRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D- BLAPL/13739/2024	RAJIB LOCHAN PATTNAIK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Rejection order dated.02.05.2024 under Annexure-2 not tally with para-5 of the petition.
174	D-WP(C)/20423/2024	ASHOK KUMAR DAS	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175		JEEVANJYOTI MOHANTY	2024-05- 07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. MAY BE REGD. AS WP(C) AS IMPUGNED AWARD IS NIL.
176	D- CRLMC/13680/2024	JAYDEEP PAL	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-WP(C)/20442/2024	DR. BINODA KUMAR MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 25,30,34 NOT NEAT AND LEGIBLE
178	D- ABLAPL/13778/2024	GOPAL KRISHNA NAYAK	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.F.I.R.no.0180 dtd.23.04.2024 under Annexure-2 not tally with index.
179	D-WP(C)/20261/2024	MAHENDRA PRATAP SINGH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION PETNR NO.2 NOT CORRECTLY DESCRIBED
180	D- BLAPL/13891/2024	BIGYAN KUMAR SHARMA	2024-05- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
				Occupation not mentioned in the affidavit. Date of rejection order not tally with Index.
181	D- CONTC/19117/2024	ADV	2024-05- 07	PLACE IT WITH CONNECTED RECORD
182	D- CONTC/20484/2024	ADV	2024-05- 07	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				AU FEE RS. 2/- NOT PAID
183	D- BLAPL/13758/2024	ANITA SAHOO	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				Page nos. 14, 15, 16 not neat.
184	D-WP(C)/20281/2024	AKSHAYA KUMAR DORA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185		PRADEEP KUMAR MISHRA	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				1.INDEX AND P.B NOT SIGNED BY ADVOCATE 2.OCCUPATION OF DEPONENT NOT STATED
186	D- CONTC/20030/2024	ADV	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D- CRLMC/13576/2024	SAMARENDRA BAHADUR	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D- CONTC/20548/2024	ADV.	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-LAA/20265/2024	AKASH KUMAR PATTAJOSHI	2024-05- 07	PLACE FOR S.R AFTER FURNISHING OF VALUE OF APPEAL AND COURT FEE PAYABLE ON THE APPEAL
190	D- CRLMC/13574/2024	BIBUDHENDRA KUMAR RATH	2024-05- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				NEAT COPY OF PAGE 9,16,18,19 TO BE FILED

DEFECTIVE REPORT LIST							
DEFECTIVE REPORT OF 07-05-2024 (CASES FILED BEFORE 2024)							
Sl	Filing Number	Case Number	Advocate for	Defects as per S.R.			
no.	WID(C) /11007/0022	WD(C) //	Petioner/Caveator	1. COLUMN PER 19			
1	WP(C)/11907/2023	WP(C)//	SUBIR PALIT	1. COURT FEE IS DEFICIENT.			
				2. VALUATION OF			
				PROPERTY NOT MADE			
2	RVWPET/88/2016	RVWPET/88/2016	SR.S.C.SandME	OTHERS. AFFIDAVIT NOT			
				IN PROPER FORMAT AS			
				PER RULE 3 CHAPTER 6 OF			
				OHC RULES			
3	RVWPET/123/2016	RVWPET/123/2016		OTHERS. DELAY OF 12			
				DAYS OTHERS. AFFIDAVIT NOT			
				IN PROPER FORMAT AS			
				PER RULE 3 CHAPTER 6 OF			
				OHC RULES			
				24. LIMITATION NOT IN			
				TIME / EXPIRED.			
4	RVWPET/217/2016	RVWPET/217/2016	M/S.B.H.MOHANTY	OTHERS. AFFIDAVIT NOT			
				IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF			
				OHC RULES			
				6. RECEIPT SHOWING			
				SERV.COPY TO			
				AG/CG/IT/CT/ETC.NOT			
				FILED.			
5	RVWPET/171/2016	RVWPET/171/2016	SR.S.C.SandME	OTHERS. AFFIDAVIT NOT			
				IN PROPER FORMAT AS			
				PER RULE 3 CHAPTER 6 OF			
				OHC RULES			
6	RVWPET/336/2016	RVWPET/336/2016	SR.S.C.SandME	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS			
				PER RULE 3 CHAPTER 6 OF			
				OHC RULES			
				OTHERS. THE ADDRESS OF			
				PETNR NO.1 NOT TALLY			
				WITH THE ADDRESS			
				GIVEN IN WP(C) 19679/2015			
			1				

7	CRLMA/28/2021	CRLMA/28/2021	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	CMAPL/639/2023	CMAPL/639/2023	ADV.	OTHERS. COPY OF DISMISSAL ORDER NOT FILED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 16. PETITION/APPEAL NOT IN TIME
9	RVWPET/8/2017	RVWPET/8/2017		3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 16. PETITION/APPEAL NOT IN TIME
10	RVWPET/80/2017	RVWPET/80/2017		3. AUTHENTICATION FEE IS DEFICIENT. 16. PETITION/APPEAL NOT IN TIME
11	RVWPET/85/2017	RVWPET/85/2017	M/S.BHASKAR CH.PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16. PETITION/APPEAL NOT IN TIME
12	WP(C)/16917/2011	WP(C)/16917/2011	MR. R.C.RAY	
13	ABLAPL/4108/2021	ABLAPL/4108/2021	DURGA PRASAD JENA	OTHERS. THE NAME OF PETNR 4 NOT TALLY WITH THE FIR 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO

				AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	ABLAPL/15848/2021	ABLAPL/15848/2021	SAHASRA JYOTI NANDA	OTHERS. AGE OF OP 2 NOT FURNISHED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15	CMAPL/175/2023	CMAPL/175/2023	SASANKA SEKHAR SAHOO	9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
16	RVWPET/227/2016	RVWPET/227/2016	M/S.B.P.SATPATHY	OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID OTHERS. OHCACW FEE OF RS 10 /- NOT PAID OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	RVWPET/235/2015	RVWPET/235/2015	S.C.SandME	OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS

				PER RULE 3 CHAPTER 6 OF OHC RULES
18	RVWPET/238/2015	RVWPET/238/2015	S.C.SandME	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES